

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 68(ND)08
CA. NO.


PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2017

NAME OF THE COMPANY: Satish Kumar Goyal V/s.M/s. Chandigarh Casting Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

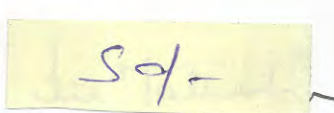
S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	M.L. SHARMA	Advocate	Petitioner	
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2.	ABHAY K. DAS	Adv.	Respondents	
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ORDER

Both counsels pray for an adjournment as they are not ready with their arguments. Such a request is highly deprecated. However in the interest of justice, adjourned to 02.08.2017.


(Ina Malhotra)
Member Judicial